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## Violation of Investment Rules by PPFTS

339. DR. CHANDAN MITRA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the State/UT-wise total number of Private Provident Fund Trusts (PPFTs) being regulated by Employee's Provident Fund Organisation (EPFO);
- (b) whether certain PPFTs do not make investment of funds as per the investment pattern prescribed by Government/EPFO;
  - (c) if so, the details of such defaulter PPFTs; and
- (d) the action taken by Government against such PPFTs for violation of investment rules?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI VISHNU DEO SAI): (a) The State/UT-wise details of Private Provident Fund Trusts (PPFTs) under the regulation of Employees' Provident Fund Organisation (EPFO) are given in the Statement-I (See below).

- (b) Yes Sir, certain instances of PPFTs not making investment of funds as per the pattern of investment prescribed by the Government have come to the notice of EPFO.
- (c) As on 30.06.2014, 79 PPFTs have not complied with the pattern of the investment prescribed by the Government. The details are given in Statement-II (*See* below).
- (d) It has been decided to levy surcharge/penalty on the Board of Trustees of Private Provident Funds, which deviate from the pattern of investment prescribed by the Government. Guidelines have been issued by EPFO to the Field Officers to levy surcharge/penalty against these Trusts.

Statement-I

State/UTs-wise details of Private Provident Fund Trusts (PPFTs) under regulation of Employees' Provident Fund Organisation (EPFO)

Sl. No.	Name of State/UT	Total Number of Private Provident Fund Trusts (PPFTs)
1	2	3
1.	National Capital Territory of Delhi	226
2.	Uttrakhand	26
3.	Haryana	127
4.	Rajasthan	232
5.	Punjab and Chandigarh	107

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1	2	3
6.	Himachal Pradesh	88
7.	Uttar Pradesh	238
8.	Bihar	68
9.	Andhra Pradesh and Telangana	113
10.	Orissa	104
11.	Karnataka	187
12.	Goa, Daman & Diu	9
13.	Tamil Nadu & Puducherry	136
14.	Kerala and Lakshadweep	71
15.	West Bengal, Andaman & Nicobar Islands and Sikkim	480
16.	North East Region (Arunachal Pradesh, Assam, Meghalaya, Manipur, Mizoram, Nagaland and Tripur	42 ra)
17.	Jharkhand	142
18.	Maharashtra	989
19.	Chhattisgarh	50
20.	Gujarat and Dadra & Nagar Haveli	126
21.	Madhya Pradesh	60
	Total	3621

Statement-II

List of defaulting Private Provident Fund Trusts

SI.No.	Name of establishment	Code No.
1.	M/s. SOS Children's Village of India	DL/14906
2.	M/s. Christian Medical College Ludhiana	PN/5972
3.	M/s. Housing and Urban Development Corporation Ltd.	DL/6349
4.	M/s. UP Twiga Fiberglass Ltd.	UP/7704
5.	M/s. Nokia India Private Ltd.	HR/26809
6.	M/s. M.P. Birla Institute of Fundamental Research	WB/42500

SI.No.	Name of establishment	Code No.
7.	M/s. East India Investment Company	WB/CA/48392
8.	M/s. Punjab Produce and Trading Company Pvt. Ltd.	WB/CA/48388
9.	M/s. Gwalior Webbing Co. Pvt. Ltd.	WB/CA/48391
10.	M/s. Punjab Produce Holdings Ltd.	WB/48404
11.	M/s. Tata Sons Limited	MH/125395
12.	M/s. Tata Housing Development Cooperation Ltd.	MH/35195
13.	M/s. Bajaj Electricals Ltd.	MH/BAN/460
14.	M/s. Draft FCB Ulka Advertising Pvt. Ltd.	MH/8107
15.	M/s. Graphite (I) Ltd.	MH/BAN/19795
16.	M/s. National Stock Exchange of India Ltd.	MH/BAN/42907
17.	M/s. Bombay Stock Exchange Ltd.	MH/BAN/4516
18.	M/s. Coca-Cola India Inc.	HR/GGN/10374
19.	M/s. Alcatel Lucent India Ltd.	HR/GGN/9202
20.	M/s. Welham Girls High School	UK/7966
21.	M/s. Welham Boys School	UK/7967
22.	M/s. Baroda Agents & Trading	WB/CA/48389
23.	M/s. Hindustan Aeronautics Ltd.	UP/11867
24.	M/s. Shriram Institute for Industrial Research	DL/5995
25.	M/s. Seva Nidhi Trust	WB/CA/48390
26.	M/s. Aditya Birla Chemical (India) Ltd.	ЛН/4989
27.	M/s. Ingersoll Rang (I) Pvt. Ltd.	MH/KND/4099
28.	M/s. IRCON International Limited	DL/5568
29.	M/s. Uttarakhand Van Vikas Nigam	UK/25963
30.	M/s. Tata Investment Corporation Ltd.	MH/49277
31.	M/s. NSE INFOTECH Services (P) Ltd.	MH/BAN/125306
32.	M/s. Ratan Tata Trust	MH/125418
33.	M/s. Sir Doradji Tata Trust	MH/125409

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SI.No.	Name of establishment	Code No.
34.	M/s. Homi Bhabha Fellowships Council	MH/125439
35.	M/s. Navajbai Ratan Tata Trust.	MH/125419
36.	M/s. Jamsetjee Nusserwanjee Tata Endowment	MH/125408
37.	M/s. Tata Sports Club Ltd.	MH/125555
38.	M/s. Tata Services Ltd.	MH/125406
39.	M/s. The Associated Building Company Ltd.	MH/125414
40.	M/s. Kalyani Hayes Lemmerz Ltd.	MH/31780
41.	M/s, Ewart Investments Ltd.	MH/31780
42.	M/s. Axa Technology Services India Pvt. Ltd.	KN/41653
43.	M/s. India Steamship (A division of Chambal Fertilizers and Chemicals Ltd.	WB/53160
44.	M/s. Insurance Insitute of India	MH/BAN/39223
45.	Bachhraj Factories Pvt. Ltd.	MH/12719
46.	The Municipal Co-Operative Bank Ltd.	MH/7108
47.	Mafatlal Industries Ltd.	MH/BAN/4092
48.	Navin Fluorine International Ltd.	MH/BAN/14759
49.	Standard Industries Ltd.	MH/BAN/4107
50.	Shanudeep Private Ltd.	MH/BAN/4144
51.	M/s. Kanga & Co Ltd.	MH/6334
52.	M/s. Punjab State Co-op Bank	PN/2680
53.	M/s. BHEL, EPF Trust	UK/UP/3347
54.	M/s. Guru Nanak Fifth Centenary School	UK/UP/20830
55.	Air Force Group Insurance Society	DL/15063
56.	India Tourism Development Corporation Ltd.	DL/2256
57.	M/s. RHC Holdings	DL/4686
58.	M/s. AKZO Noble India Ltd.	WB/1124
59.	M/s. Hindustan National Glass	WB/652

## Investments by EPFO in marketable government securities

 $340.\,DR.\,CHANDAN\,MITRA:$  Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Employee's Provident Fund Organisation (EPFO) proposes to exit from the Special Deposit Schemes of Government and instead invest in marketable Government securities;
  - (b) if so, the details thereof along with the reasons therefor, and